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(b) if so, the reaction of the Government of India in the matter ?

## THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH):

(a) and (b) So far as Government are aware, during May this year there were clashes between some Sinhalese and Tamil labourers at two places in the tea districts of Ceylon. Our High Commission has reported that the Government of Ceylon had taken prompt action in restoring order and normalising the situation.

## PRICE SECURED BY EXPORTS FROM KERALA

- 771. SHRI KESAVAN (THAZA-VA) : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :
- (a) what is the amount of price secured by the export of Cashewnut, Sea Food, Coir and Coir products, Tea, Pepper and other spices respectively from Kerala during the year 1968-69 and so far in 1969-70;
- (b) the countries to which Cashew-nuts were exported during the above period from Kerala; and
- (c) the quantity of Cashewnuts exported to each such country during the above period from Kerala?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (CHOWDHARY RAM SEWAK): (a) Foreign Trade statistics are compiled for the country as a whole, and not State-wise. A statement is placed on the Table of the House giving the details of unit price secured on the exports of cashew-nuts, seafoods, coir and coir products, tea, pepper and other spices during 1967-68, 1968-69 and 1969-70 (April-May). [See Appendix LXIX, Annexure No. 122].

(b) and (c) A statement is placed on the Table of the House. [See Appendix LXIX, Annexure No. 123.]

## VACATION OF OFFICIAL RESIDENCE OF A PRINCIPAL

- ◆772. SHRI SRIMAN PRAFULLA GOSWAMI: Will the Minister of DEFENCE be pleased to state:
- (a) the date from which the official residence of the principal of the Government Cotton College at Gauhati, in

the compound of the college and hostels, has been in occupation of the military; and

- (b) whether any proposal to vacate the said quarter in the interest of education in the college is under Government's consideration ?
- THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH): (a) The property in question was hired from the State Government from the 10th December, 1962.
- (b) The property will be dehired as soon as alternative accommodation is available or is constructed for the units occupying the same.

## RECOGNITION OF PROVISIONAL REVOLU-IONARY GOVERNMENT OF SOUTHVIETNAM

773. SHRI G. GOPINATHAN NAIR :

SHRI PRANAB KUMAR MOKHERJEE:

Will the Minister of EXTERNAL AFFAIRS be pleased to refer to the answer to Unstarred Question No. 306 given in the Rajya Sabha on the 24th July, 1969 and state:

- (a) whether the Government of India have since taken any decision to recognise the Provisional Revolutionary Government of South Vietnam;
  - (b) if not, what are the reasons therefor;
- (c) whether the Government of India are aware of a resolution passed by the Legislative Assembly of West Bengal for recognition of the said Government of South Vietnam by India: and
- (d) if so, the reaction of the Government of India in the matter?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH- SINGH): (a) The position remains the same.

- (b) The question is being examined in all its implications."
  - (c) Yes, Madam.
- (d) The conduct of relations with foreign countries is a central subject and Government of India is conscious of its responsibilities.
- 774. [Transferred to the 26th August, 1969.]